

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 175 of 2012

Dated: 5th March, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

The Tata Power Co. Ltd.

.... Appellant (s)

Versus

Maharashtra Electricity Regulatory
Commission

...Respondent (s)

Counsel for the Appellant(s): Mr. Sakya Singha Chaudhury
Mr. Anand Kumar Shrivastava
Ms. Mandakini Ghosh

Counsel for the Respondent(s): Mr. M.Y. Deshmukh
Mr. Yatin
Mr. Shrikant Deshmukh for R.2 & 3

ORDER

We have heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on **09.04.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/pg